

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †4018
TO BE ANSWERED ON- 28/03/2022

RECOGNITION OF FOREST RIGHTS ACT, 2006

†4018. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to create awareness among the tribal people about their rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006;
- (b) if so, the details thereof; and
- (c) the State-wise details of the achievements of the said Act so far?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (b): To create awareness among the tribal people about their rights under effective implementation of the scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, following measures have been taken.

- i. Ministry of Tribal Affairs in collaboration with National Resource Center, at TRI Campus, Odisha and National Tribal Research Institute, Delhi has prepared various training modules viz. Forest Rights Act Training Manual for Government functionaries and members of Gram Sabha, Training Manual on Delineation and Mapping of Community Rights and Community Forest Resources and Interactive Self Learning Training Module for capacity building of the Gram Sabhas. The TRI Odisha and NTRI regularly conduct national and State level programs to augment the capacity of States for effective implementation of FRA and train master trainers. The course material is available to these trainers and trainees on Adiprashikshan Portal (adiprashikshan.tribal.gov.in) the portal.
- ii. A booklet on FRA and Flyers have been prepared to explain the provisions and processes in common man's language.
- iii. To increase awareness and efficiency, State TRIs are given funds for conducting programs for capacity building, training and support for post recognition of rights in last 4 years is as per Annexure.
- iv. Translation of Act, Rules and clarification into local languages and publication of training modules on FRA for training and guidance;
- v. A joint communication has been signed on 06.07.2021 by Secretary, MoEFCC and Secretary, MoTA requesting Chief Secretaries of States, *inter alia*, for expeditious implementation of FRA and seeking synergy between the two Ministries of the Central level and at both the Forest and Tribal Welfare Departments of the State Government.

(c): As per FRA and rules made thereunder, the responsibility for implementation of the Act lies with State Governments/UT Administrations. As per the latest information received from the States, rights to the extent of 1,58,76,759 acres of forest land has been recognized for 19,74,841 Individual Forest Rights (IFR) and 1,00,946 Community Forest Rights (CFR) across the country. The State-wise details can be viewed on dashboard.tribal.gov.in, the dashboard of the Ministry.

Annexure to reply to Lok Sabha Unstarred Question No. †4018 for answer on 28.3.2022 regarding 'Recognition of Forest Rights Act, 2006':

State	FY	Project Name	Amount approved (in Rs. lakhs)
Chhattisgarh	2017-18	Legal counselling cum training programme for tribal representatives of 30 Blocks of Bastar Division. 2. Legal counselling cum training programme for tribal representatives of Surguja Division. Objective- To conduct legal counselling cum training programmes for Sarpanch other Tribal Representatives about FRA, Panchayati Raj act and act for selling purchasing of land in Scheduled areas Sect. 170 (B)	43.52
Odisha	2017-18	Awareness Training TOT on FRA and Rules for newly elected ST and SC PRI Members, SHG members, and Tribal Youths of ITDAs and MicroProject Areas	2.00 (2 Training Programs undertaken)
Odisha	2017-18	Organization of FRA orientation training for key government officials and community representatives or PRI members in all PVTG(Micro project Level and outside Micro Project inhabited areas) and do handholding support for filing FRA community claims and Balance IFR claim processing covering all the PVTG habitations, 28 blocks 28 consultations	2.00
Himachal Pradesh	2018-19	Implementation of FRA in Himachal Pradesh with special reference to Lahul-Spiti District.	5.44
Madhya Pradesh	2018-19	Training - Reorientation Training of caste certificate - Revenue dept, Training on verification of caste certificate -Police Dept, Training on Atrocity redressal mechanism (rules and regulation), Training on Panchayati Raj Act (guidelines), PESA & FRA	20.00
Manipur	2018-19	Training Awareness cum Training on Forest Rights Act (FRA) - Training of Elected Representatives/State Officials/Village Chiefs/Headmen, Leaden of CSOs, Students Leaders, NGOs and other stakeholders	10.00

Manipur	2019-20	Awareness cum Training on Forest Rights Act (FRA) -Training of Elected Representatives/State Officials/Village Chiefs/Headmen, Leaders of CSOs. Students Leaders, NGOs and other stakeholders	14.00
Odisha	2018-19	Organization of FRA Orientation Training for the Key Government Officials and Community Representatives / PRI Members in all the PVTG (Micro Project Level and outside the Micro - Project inhabited areas) inhabited GPs and do handholding support for filing FRA Community Claims and Balance IFR claim Processing covering all the PVTG Habitations. 27 Blocks 27 Consultations	40.50 (27 training Programsundertaken)
Odisha	2018-19	Off campus awareness and sensitization training programme on Constitutional safe guards and protective legislations (PESA Act, FRA Act and Rules and PCR and POA Act and Rules,) and ongoing Development programmes for ST PRI Members (22).	22.00 (22 training programsundertaken)
Odisha	2019-20	National Workshop on Implementation of Community and Habitat Forest Rights (under FRA) in all Schedule - V States of India - Good Practices and Learning Experiences.	20.00
Sikkim	2018-19	Training of TRI official outside the state on implementation of FRA ii. Training of trainers to district official on FRA iii. Development of training modules and literature on FRA in local language iv. Awareness on FRA to all the Panchayats of the State.	20.00
Tamil Nadu	2018-19	FRA Awareness for tribal communities in 16 Tribal populated districts	8.00
Telangana	2018-19	Training programme on Forest Rights Act 2006, LTR and PESA, PoA, Caste Verification in 4 ITDAs	8.00
Tripura	2018-19	Training and Capacity building on civil right. PoA, RTI and Forest Right Act, post - metric scholarship	10.00
Uttarakhand	2020-21	Design and Development of Framework and Resource material /Training Module for Strengthening of Panchayati Raj Institutions, Teachers and Forest Officials	30.00

Odisha	2020-21	E-Publication of Research Works in the shape of Books including - 8. Archaeological Atlas of Tribal Odisha 9. FRA Atlas of Odisha 10. Tribal Women Achievers of Odisha 11. Tribal Housing Pattern of the PVTGs 12. Good Practices in Tribal Livelihood 13. Indigenous Knowledge System of selected Tribal Communities of Odisha 14. Any other research work which is worth publishing E-publication of the books will be done. However, 50 hard copies of each of the books will be printed	25.00
Odisha	2020-21	Succinct Summary with policy recommendations / implications in five important sector such as - Health, SCA to TSS, FRA and Education (scanning / examining the existing research, evaluation and documentation done by all TRIs from their reports be prepared)	15.00
Odisha	2020-21	Capacity Building Training for All PRI Members belonging to Scheduled Tribes and Key Stakeholders for Tribal Development	75.00 (160 trainingundertaken)
Telangana	2020-21	Community resource mapping under FRA	12.00
Odisha	2021-22	Developing a Conceptual Framework for sustainable Tribal Development in saturation mode through Convergence Approach (through wide consultation).	10.00
Goa	2021-22	Training Programme as a part of Capacity Building of various committees constituted under FRA, 2006	10.00
Chhattisgarh	2021-22	Three-day National level Virtual Training of Trainers Programme on Forest Rights Act, 2006 with Tribal Research and Training Institute, Chhattisgarh.	0.25
Sikkim	2021-22	Operationalization of FRA 2006: Training Program for Officials of Sikkim with Social Justice and Welfare Department, Govt. of Sikkim.	0.25
Ladakh	2021-22	Half-day Orientation Program on Forest Rights Act 2006 for Senior Officials of Ladakh, Social and Tribal Welfare Department, The Administration of UT of Ladakh.	0.25
